

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Eighth Lok Sabha)

FOURTEENTH REPORT
(Presented on 6.12.1988)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Fourteenth Report.

2. The Committee held a sitting on the 5th December, 1988.
3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.
4. The Committee then re-considered the suggestion made at its last meeting held on 31.8.1988 that applications for leave of absence on the ground of illness should be supported by medical certificates. After considering the matter carefully, the Committee are of the view that the present practice of relying on the information given by members should continue to be followed by the Committee and members may not be asked to produce medical certificates supporting their illness.

NEW DELHI;
December 5, 1988
Agrahayana 14, 1910 (Saka)



BIPIN PAS DAS,

Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended	Remarks
1.	Shri Gangadhar S. Kuchan	17.8.88 to 5.9.88	Illness	17.8.88 to 23.8.88 & @29.8.88 to 5.9.88= 15 days	@There were no sittings from 24.8.88 to 28.8.88
2.	Shrimati Vyjayanthimala Bali	2.11.88 to 28.11.88	Illness	2.11.88 to 4.11.88 & @15.11.88 to 28.11.88= 17 days	@There were no sittings from 5.11.88 to 14.11.88
3.	Shrimati Akbar Jahan Abdullah	Current session	Illness	2.11.88 to 4.11.88 & @15.11.88 to 7.12.88= 26 days	-do-